<u>Information in terms of Section 4 (1) (b) (xiv) of the Right to information Act,</u> 2005

"Section 4 (1) (b) (xiv) details in respect of the information, available to or held by it, reduced in an electronic form;"

• Orders, Judgments and Cause Lists are available on the website of Delhi High Court under relevant links.

• As on 22nd April, 2025, 38.76 TB data of Pending & Decided Cases is available in electronic form.